

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
 DAILY CAUSE LIST DATED **22.07.2024** (MONDAY)
 CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

[Click here to join VC](#)

**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
 Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Admission (Fresh Cases)

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|---|--|------------------------------|------------------------------|
| 1. | Comp App (AT) (CH) (Ins) No. 253/2024 For Exemption IA No. 680/2024 For Stay IA No. 681/2024 | Dr. Renuka Rani Maganti Vs Mr. Abhilash Lal, RP & Anr. | Mr. Dwarakesh Prabhakaran | |
| 2. | Comp App (AT) (CH) (Ins) No. 254/2024 For Stay IA No. 683/2024 | Enact Technologies Pvt. Ltd. Vs Mphasis Ltd. & 2 Ors. | Mr. Amir Bavani | Mr. PS Suman For Caveator |
| 3. | Comp App (AT) (CH) (Ins) No. 173/2024 For Condone Delay IA No. 459/2024 | Nandhi Brick Works Rep by Mr. GV Ramesh Vs Mr. S Santha Kumar, IRP, M/s RP Telebuy skyshop Pvt. Ltd. & Anr. | M/s. P. Subba Reddy | |
| 4. | Comp App (AT) (CH) (Ins) No. 180/2024 For Condone Delay IA No. 490/2024 For Stay IA No. 491/2024 | Punjab National Bank Rep by its AGM, Mr. PV Lakshmi Narayanan Vs Pankaj Srivatsava & Anr. | Mr. Varun Srinivasan | |

For Hearing

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|--|--|------------------------|------------------------------|
| 5. | TA (AT) No. 295/2021 (CA (AT) No. 128/2021) | Aurore Life Sciences Pvt. Ltd. Vs Dayakar Reddy Mallu & 10 Ors. | Mr. K Gowtham Kumar | |
| 6. | TA No. 126/2021 (Comp App (AT) No. 05/2021) | Chandrasekaran Ananthanarayanan Vs Registrar of Companies, Chennai | Mr. RL. Sinha | Mr. Avinash Krishnan Ravi |

| | | | | |
|-----|--|--|---|---|
| 7. | TA (AT) No.130/2021 (CA (AT) No.100/2019) IA No. 121/2023 | Mangala Investments Limited & 4 Ors. Vs Canara Land Investments Ltd. & 4 Ors. | Ms. Simran R Gurnani | A.K. Mylsamy & Associates Mr. Aravindh |
| 8. | TA (AT) No. 47/2022 (CA (AT) No. 286/2019) Amendment of Cause title IA No. 639/2023 | Brahmagiri Realtors Pvt. Ltd. Vs Lanco Hills Technology Park Private Limited & 9 Ors. | Mr. Chandramouli Prabhakar | Mr. K Ravindranath- R1, R5, R7 |
| 9. | Comp App (AT) (CH) (Ins) No. 366/2022 For Exemption IA No. 853/2022 | Ashish Arjun Kumar Rathi, Liquidator, Ind Barath Power Ltd. WITH | Mr. Bhagavath Krishnan | |
| 10. | Comp App (AT) (CH) (Ins) No. 127/2021 For Stay IA No. 225/2021 For Exemption IA No. 226/2021 | Power Finance Corporation Ltd & 2 Ors Vs Ashish Arjunkumar Rathi RP (Now Liquidator) for Ind – Barath Power (Madras) Limited & 13 Ors. WITH | Mr. Deepak Khurana | Mr. Bhagavath Krishnan - R1 Mr. DVAS Ravi Prasad- R3,R6, R8, R10- R12 & R14 Mr. VVSN Raju- R9 Mr. Shashank Agarwal- R12 Mr. Narendar Naik- R13 |
| 11. | Comp App (AT) (CH) (Ins) No. 193/2021 For Exemption IA No. 393/2021 For Urgent Hearing IA No.192/2023 | Ashish Arjun Kumar Rathi Liquidator of Ind Bharath Power (Madras) Ltd Vs Kanumuru Raghu Rama Krishna Raju & 12 Ors. | Mr. Bhagavath Krishnan | Mr. DVAS Ravi Prasad- R1-R6, R9- R11, R13 Mr. Kumar Anurag Singh- R7 Mr. VVSN Raju- R8 Mr. Anant Merathia- R12 |
| 12. | Comp App (AT) (CH) (Ins) No. 262/2023 For Stay IA No. 549/2024 | John Joseph PA Vs CA Jasin Jose, Liquidator of Sargam Builders Pvt. Ltd. & 2 Ors | Mr. Vinay Mathew Joseph | Mr. Harikumar G Nair- R1 Ms. Deepa Harigovind- R2 Mr. Babu Karukapadath- R3 |
| 13. | Comp App (AT) (CH) (Ins) No. 169/2023 For Stay IA No. 550/2023 | Smt. Nukala Savithri Personal Guarantor of SVSVS Projects Pvt. Ltd. Vs Bank of Maharastra & Anr. WITH | Dr. KS Ravichandran, PCS Ms. S Manjula Devi | Mr. T Ravichandran- R1 |

| | | | | |
|-----|--|--|---|--------------------------|
| 14. | Comp App (AT) (CH) (Ins) No. 171/2023 For Urgent Hearing IA No. 554/2023 For Stay IA No. 555/2023 | NNBV Venkateshwara Rao, Personal Guarantor of SVSVS Projects Pvt. Ltd. Vs Bank of Maharastra & Anr. | Dr. KS Ravichandran, PCS Ms. S Manjula Devi | Mr. T Ravichandran R1 |
| 15. | Comp App (AT) (CH) (Ins) No. 238/2023 | Manda Satyanarayana Vs The Bank of Maharashtra & 2 Ors. WITH | Mr. PS Suman | Mr. T Ravichandran R1 |
| 16. | Comp App (AT) (CH) (Ins) No. 239/2023 | Manda Venkata Mahalakshmi Vs The Bank of Maharashtra & 2 Ors. | Mr. PS Suman | Mr. T Ravichandran R1 |

For Direction

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|---|---|------------------------|-------------------------|
| 17. | TA (AT) No. 262/2021 (Comp App (AT) No. 01/2020) | Adita Bio Sys Private Limited & 3 Ors Vs Suhas Yeled Sharanabasappa & Anr. | Mr. Shivam Narang | Mr. Saji P John-R1 |

For Admission (After Notice)

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|--|---|------------------------|---|
| 18. | Comp App (AT) (CH) (Ins) No. 135/2023 Leave to file IA No. 452/2023 For Exemption IA No. 803/2023 | Malay Bhadra Vs Mr. CA Jasin Jose & Anr. | Mr. J Narayanaswamy | Mr. Hari Kumar G Nair- R1 Mr. Pranav Gopalkrishnan- R2 |
| 19. | Comp App (AT) (CH) No. 10/2024 For Exemption IA No. 163/2024 For Stay IA No. 162/2024 | M. Sai Sudhakar & 2 Ors. Vs Mantrawadi Nagachandrika & 9 Ors. | Mr. Anshuman Sharma | Mr. Asad Hussain R1- R5 |
| 20. | Comp App (AT) (CH) (Ins) No. 28/2024 For Stay IA No. 93/2024 For Exemption IA No. 92/2024 | Kamma Srinivasa Rao, Suspended Director of Ranchi Expressways Limited Vs State Bank of India & 2 Ors. | Mr. Sandeep Bajaj | Mr. Pranava Charan MG- R1 Mr. P Ravi Charan- R2 |

| | | | | |
|-----|---|---|---------------------------|--|
| 21. | Comp App (AT) (CH) (Ins) No. 154/2024 Delay in representation IA No. 409/2024 For Stay IA No. 408/2024 For Exemption IA No. 410/2024 | Smt. Yarlagadda Padmavathi Vs State Bank of India & Anr. WITH | Mr. Kumar Anurag Singh | |
| 22. | Comp App (AT) (CH) (Ins) No. 155/2024 Delay in refiling IA No. 412/2024 For Stay IA No. 413/2024 For Exemption IA No. 411/2024 | Smt. Yarlagadda Padmavathi Vs State Bank of India & Anr. WITH | Mr. Kumar Anurag Singh | |
| 23. | Comp App (AT) (CH) (Ins) No. 156/2024 Delay in representation IA No. 414/2024 For Stay IA No. 417/2024 For Exemption IA No. 415 & 416/2024 | Shri Yarlagadda Madhu Mohan Vs State Bank of India & Anr. | Mr. Kumar Anurag Singh | |
| 24. | Comp App AT) (CH) (Ins) No. 161/2024 For Stay IA No. 429/2024 For Exemption IA No. 430/2024 | M/s MEIL-GAYATRI- ZVS-ITT (Consortium) Vs M/s Guru Raghavendra Infrastructures & 2 Ors. WITH | Mr. Arjun Suresh | Mr. Pogulakonda Pratap- R1 Mr. VK Sajith- R2 |
| 25. | Comp App AT) (CH) (Ins) No. 162/2024 For Exemption IA No. 431/2024 For Stay IA No. 432/2024 | M/s MEIL-GAYATRI- ZVS-ITT (Consortium) Vs M/s Sri Krishna Engineering Company & 2 Ors. | Mr. Arjun Suresh | Mr. VK Sajith-R2 |

For Hearing

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|--|--|------------------------|-------------------------|
| 26. | Comp App (AT) (CH) (Ins) No. 282/2021 For Stay IA No. 605/2021 To Dispense With IA No. 606/2021 | Yashica Electronics Pvt Ltd Vs S Kamaraj, Liquidator, Yashica Electronic Pvt. Ltd | Mr. KM Anand | Mr. R Sadasivan |

| | | | | |
|-----|--|---|-------------------------|--|
| 27. | Comp App (AT) (CH) (Ins) No. 21/2022 | M Gagan Bothra Vs Senthil Kumar & Anr. | Mr. M. Gagan Bothra | Mr. K Chandrasekaran-R1 & R2 |
| 28. | Comp App (AT) (CH) (Ins) No. 58/2022 For Stay IA No. 116/2022 For Exemption IA No.118/2022 Leave to file IA No. 566/2022 | Ashique Ponnamparambath Suspended Director, Platino Classic Motors Pvt. Ltd. Vs BMW India Pvt Ltd & Anr. | Mr. S Eshwar | Mr. Diwakar Maheshwari- R1 |
| 29. | Comp App (AT) (CH) (Ins) No. 56/2022 | Joint Lender Forum Vs S. Siva Sundar & 3 Ors. | Mr. S Sathiyarayanan | Mr. S Kumaran-R2 & R3 Mr. Venkata Sivakumar- R4 |
| 30. | Comp App (AT) (CH) No. 59/2022 For Injunction IA No. 666/2022, IA No. 292/ & 293/2023 | Smt Kodali Vijaya Rani Vs Quantum Build Tech Ltd. & 8 Ors. | Mr. K Rajendran | Mr. R Arumugam-R1 Mr. Y Suryanarayana-R3, R6-R8 |
| 31. | Comp App (AT) (CH) (Ins) No.152/2022 For Stay IA No.357/2022 | Canara Bank Vs Vantage Machine Tools Pvt Ltd WITH | Mr. ML Ganesh | Mr. Avinash Krishnan Ravi Mr. Jerin Asher Sojan |
| 32. | Comp App (AT) (CH) (Ins) No.154/2022 For Stay IA No. 360/2022 | Canara Bank Vs. Vijaya Durga Green Fields Pvt Ltd | Mr. ML Ganesh | Mr. Jerin Asher Sojan |
| 33. | Comp App (AT) (CH) (Ins) No.155/2022 For Stay IA No. 361/2022 For Interim Injunction IA No. 362/2022 | UCO Bank Vs G. Ramachandran, Liquidator of Sai Regency Power Corporation Pvt. Ltd | Mr. Surya Teja Nalla | Mr. Vinod Kumar |
| 34. | Comp App (AT) (CH) (Ins) No. 186/2022 For Urgent Hearing IA No. 429/2022 For Stay IA No. 430/2022 To implead IA No. 590/2022 | Asset Reconstruction Company (India) Limited Vs Ebenezar Inbaraj, RP of Regen Powertech Pvt. Ltd. | Mr. VV Sivakumar | Mr.AG Sathyanarayana |
| 35. | Comp App. (AT) (CH) (Ins) No. 220/2022 For Stay IA No. 476/2022 For substitution IA No.542/2022 To implead IA No. 918/2023 For Directions IA No. 1095/2023 For Urgent Hearing IA No. 225/2024 | P Mohanraj & 2 Ors. Vs Axis Bank Ltd. & 6 Ors | Mr. TK Bhaskar | Mr. V Mahesh- R3 Mr. Vipin Warriar-R4 |

| | | | | |
|-----|--|---|----------------------------------|--|
| 36. | Comp App (AT) (CH) (Ins) No. 93/2023 For Condone Delay IA No. 327/2023 For Stay IA No. 326/2023 | Ansio Industries Pvt. Ltd. Vs CA Mahalingam Suresh Kumar & 2 Ors. | Mr. Kumar Anurag Singh | Mr. AG Sathyanarayana-R1 Mr. ML Ganesh-R2 |
| 37. | Comp App (AT) (CH) (Ins) No. 49/2024 For Stay IA No. 146/2024 | UCO Bank Vs Omniedge Futures Pvt. Ltd. & Anr. | Mr. Surya Teja Nalla | Ms. Janani Shankar- R1 Mr. Vinod Kumar- R2 |
| 38. | Comp App (AT) (CH) (Ins) No. 183/2024 For Stay IA No. 497/2024 | Government of Kerala Rep by the Principal Secretary Industries (D) Dept. Vs Mr. Anish Agarwal, RP & 2 Ors. WITH | Mr. CE Unnikrishnan | Mr. ML Ganesh- R2 |
| 39. | Comp App (AT) (CH) (Ins) No. 184/2024 For Exemption IA No. 498/2024 For Stay IA No. 499/2024 | C Maheendranath Suspended Managing Director, SAIL-SCL, Kerala Ltd. Vs Anish Agarwal, RP of SAIL-SCL, Kerala Ltd. & 2 Ors. WITH | Mr. Sharad Joseph Kodianthara | Mr. ML Ganesh- R2 |
| 40. | Comp App (AT) (CH) (Ins) No.190/2024 For Stay IA No. 511/2024 | SAIL-SCL Kerala Limited, rep by C Maheendranath Suspended Managing Director Vs Canara Bank & Anr. | Mr. EK Kumaresan | Mr. ML Ganesh- R1 |

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. vcnclatchennai5@gmail.com
Ph-044-28880500